

**NEW JURISDICTION OF THE PR. CIT/CIT CHARGE; ADDL. CIT/ JT. CIT RANGES & ASSESSING OFFICERS/ TAX RECOVERY OFFICERS OF THE**

**PR. CHIEF CIT, KANPUR, (UP (WEST) AND UTTARKHAND REGION), KANPUR**

(For detailed and accurate description of jurisdiction, please refer to the notification issued by respective Income Tax Authorities.)

Sl. No.	Pr. CIT/CIT Charge	Addl./Jt. CIT Ranges	Designation of Income Tax Authorities	Assessing Officer wise Jurisdiction		
				Territorial Jurisdiction	Person or Classes of person	Cases or Classes of cases
1	2	3	4	5	6	7
1	Pr. CIT/ CIT-1, Kanpur  Aayakar Bhawan, 16/69, Civil Lines, Kanpur 0512- 2304495	Addl./Jt. CIT Range-1, Kanpur 1 <sup>st</sup> Floor, Aayakar Bhawan, 16/69, Civil Lines, Kanpur	DCIT/ACIT, Circle-1, Kanpur 1 <sup>st</sup> Floor, Aayakar Bhawan, 16/69, Civil Lines, Kanpur	(a) Chaks 13, 15 to 18, 19 to 37, 51 to 54, 55 to 72 of Kanpur Nagar.  (b) Areas of Navin Market, Jajmau, Lal Bangla, Krishna Nagar, Harjinder Nagar, Cantonment, Sujatganj, Dehli Sujanpur, Sujatganj Gaon, Gandhigram, Defence Colony, New Defence colony, Gajjupurwa, Gangapur, Jajmau, Jagaipur, Krishnanagar, Jagaipurwa, Kajikhera, Pokharpur, Pardevanpurwa, Ruma, Sanigwa, Safipur, Kulgaon, Ahirwan, Bhagwant Ki Tatia, Ujyaripurwa, Saraswati Nagar, Gadiana, Girjanagar, Ganeshpur, Gangavihar, Gayatrinagar, Patelnagar, Singha Ki Tatia, Kasigwa of Kanpur Nagar.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (5);  (b) Persons other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (5).	All Trust/Society cases (not claiming exemption under clauses 21, 22B, 23A, 23AAA, 23B, 23C, 23F, 23FA, 24, 46, 47 of sec. 10, Sec. 11, Sec. 12, Sec. 13A & Sec. 13B of the Income Tax Act, 1961) and cases having returned income/loss Rs. 10 lacs and above starting with alphabets 'A' to 'Z' as mentioned in Col. No.(6) of this order.
			ITO-1(1), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'A' to 'F' (except the cases of Trust/ Society) as mentioned in Col. No.(6).

			ITO-1(2), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'I' to 'M' (except the cases of Trust/Society) as mentioned in Col. No.(6).
			ITO-1(3), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'N', 'P' to 'R' (except the cases of Trust/Society) as mentioned in Col. No.(6).
			ITO-1(4), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'S', 'U' to 'X' (except the cases of Trust/Society) as mentioned in Col. No.(6).
			ITO-1(5), Kanpur	-do-	-do-	(i) Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'G', 'H', 'O', 'T', 'Y' & 'Z'(except the cases of Trust/Society) as mentioned in Col. No.(6). (ii) Cases of Non- PAN Assessee as mentioned in Col. No.(6).
		Addl./Jt. CIT Range-2, Kanpur 3 <sup>rd</sup> Floor, Aayakar Bhawan, 16/69, Civil Lines, Kanpur	DCIT/ACIT, Circle-2, Kanpur	(a) Chaks 81 to 87, 124 to 126 (including 124A), 112 to 117, 120 to 123, 110, 111, 111A, 118, 119, 73 to 76 of Kanpur Nagar.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (5);	Cases having returned income/loss Rs. 10 lacs and above starting with alphabets 'A' to 'Z' as mentioned in Col. No.(6).

			(b) Areas of Dada Nagar Co-operative Industrial Estate, Panki, Ratan Lal Nagar, Dabauli, Kamla Nagar, Panki, Gangaganj, Gangaganj colony, Ratanpur colony, Panki Katra of Kanpur Nagar.	(b) Persons other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (5).	
		ITO-2(1), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'A' to 'F' as mentioned in Col. No.(6).
		ITO-2(2), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'I' to 'M' as mentioned in Col. No.(6).
		ITO-2(3), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'N', 'P' to 'R' as mentioned in Col. No.(6).
		ITO-2(4), Kanpur	-do-	-do-	Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'S', 'U' to 'X' as mentioned in Col. No.(6).
		ITO-2(5), Kanpur	-do-	-do-	(i) Cases having returned income/loss below Rs. 10 lacs starting with alphabets 'G', 'H', 'O', 'T', 'Y' & 'Z' as mentioned in Col. No.(6). (ii) Cases of Non- PAN Assessee as mentioned in Col. No.(6).

		<p>Addl./Jt. CIT Range-3, Kanpur 4th Floor, 16/69, Aayakar Bhawan, Civil Lines, Kanpur- 208001 0512- 2331672</p>	<p>DCIT/ACIT, Circle-3, Kanpur 4th Floor, 16/69, Aayakar Bhawan, Civil Lines, Kanpur- 208001 0512- 2331672</p>	<p>(a) Chaks 38 to 47, 50, 127 to 133, 1, 1A, 2, 2A, 3, 3A, 4 to 12, 14, 92 to 98, 100 to 103, 48, 49, 91, 99, 104, 104A, 105, 106, 109, 88 to 90, 107, 108 &amp; 77 to 80 of Kanpur Nagar &amp; Kanpur Dehat.</p> <p>(b) Areas of Aadha Maswanpur, Akbarpur, Awadhपुरी, Awas Vikas Kalyanpur, Bairy, Vinayakpur, Barsaitpur, Bara Sirohi, Vikas Nagar, Daulatpur Dhamikhera, Devi Sahay Nagar, Gadianpurwa, Chandravihar, Indira Nagar, Jeora Kewra Khera, Kalyanpur Naubasta, Dindayal nagar, Makrikhera, Bangar Naramau, Nankari, Rajiv Nagar, Sarai, Maswanpur, Lakhanpur, Chandra Nagar, Dhari Ka Purwa, Deoki nagar, Ganga nagar, Dwivedi nagar, Sigra, Gopal nagar, Hanspuram, Jarauli, Koylanagar, Karrahi, Damodarnagar, Sanjay Gandhi Nagar, Machharia, Bidupur, Lalpur, Rajivnagar, Tajnagar, Lav Kushnagar, Baharpur, Shankaracharya nagar, Bingua, Vishwa Bank Barra, Dabauli, Gujjaini, Barra Gaon, Halua Khera, Naubasta, Chanakya puri, Dalanpur, Karampur, Malviya Vihar, Pahalwanpurwa, Paramiapurwa, Madarpurwa, Rooppur, Daulatpur, Hardeonagar, Saddhulapur, Goverdhanpurwa, Acharpurwa, Chamaran purwa, Mirzapur, Deepur, Lodhanpurwa, Khajuriha, Nanakpur, villages of south of lower Ganga canal, Kalyanpur of Nagar &amp; Kanpur Dehat &amp; the Tehsils of district of Kanpur Nagar &amp; Kanpur Dehat (Ramabai Nagar).</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (5);</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (5).</p>	<p>Cases having returned income/loss Rs. 10 lacs and above in the District of Kanpur Nagar and District of Kanpur Dehat starting with alphabets 'A' to 'Z' as mentioned in Col. No.(6).</p>
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			ITO-3(1), Kanpur 0512- 2331672	Same as above except tehsils of Kanpur Dehat	-do-	Cases having returned income/loss below Rs. 10 lacs in the District of Kanpur Nagar starting with alphabets 'A' to 'G' as mentioned in Col. No.(6).
			ITO-3(2), Kanpur 0512- 2331742	Same as above except tehsils of Kanpur Dehat	-do-	Same as above with alphabets starting from 'H' to 'M' as mentioned in Col. No.(6).
			ITO-3(3), Kanpur 0512- 2331744	Same as above except tehsils of Kanpur Dehat	-do-	Same as above with alphabets starting from 'N' to 'R', 'Y' & 'Z' as mentioned in Col. No.(6).
			ITO-3(4), Kanpur 0512- 2330253	Same as above except tehsils of Kanpur Dehat	-do-	Same as above with alphabets starting from 'S' to 'X' as mentioned in Col. No.(6).
			ITO-3(5), Kanpur 0512- 2306188	District of Kanpur Dehat (Ramabai Nagar)	-do-	(i)Cases having returned income/loss below Rs. 10 lacs in the District of Kanpur Dehat (Ramabai Nagar) starting with alphabets 'A' to 'Z' as mentioned in Col. No.(6). (ii) Cases of Non- PAN Assessee as mentioned in Col. No.(5).
		Special Range, Kanpur	-	All Cases to be assigned u/s 127 of the I.T. Act, 1961	All Cases to be assigned u/s 127 of the I.T. Act, 1961	All Cases to be assigned u/s 127 of the I.T. Act, 1961
		-	Tax Recovery Officer-1, Kanpur	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 1 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 1 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 1 in column 2, 3 & 4.

2	Pr. CIT/CIT-2, Kanpur Vaibhav Bhawan, 15/295-A, Civil Lines, Kanpur 0512- 2305726	Addl./Jt. CIT Range-4, Kanpur Vaibhav Bhawan, 15/295-A, Civil Lines, Kanpur	DCIT/ACIT, Circle-4, Kanpur	(a) District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar) (b) District of Jalaun	All cases having income above the limit prescribed for the ITOs of the Range 4, Kanpur.		
			ITO-4(1), Kanpur	District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)	Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)	(a) All employees & pensioners of Banks & (b) All persons deriving income from brokerage on trading in shares residing and/ or having their place of business in the districts of Kanpur Nagar & Kanpur Dehat having returned income/loss below Rs. 10 Lacs.	
			ITO-4(2), Kanpur	-do-	-do-	All employees and pensioners of Central Govt. excluding Defence organizations having returned income/loss below Rs. 10 Lacs.	
			ITO-4(3), Kanpur	-do-	-do-	All employees and pensioners of Insurance Companies and of private companies having income/loss below Rs.10 lacs.	
			ITO-4(4), Kanpur	-do-	-do-	All employees and pensioners of Defence Ministry and Hindustan Aeronautics Ltd., Kanpur having returned income/loss below Rs.10 lacs..	
			ITO-4(5), Orai Indira Nagar, Orai 5162-250337	District of Jalaun	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the district of Jalaun.	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column 6 having returned income/loss below Rs. 10 lacs and item (c) of column 6 having returned income/loss below Rs. 15 lacs within territorial area of district of Jalaun.	

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the district of Jalaun.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Jalaun.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 2)</p>	<p>(b) all cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column 6 within territorial area of district of Jalaun having returned income/loss below Rs. 10 lacs.</p>
		<p>Addl./Jt. CIT Range-5, Kanpur Vaibhav Bhawan, 15/295-A, Civil Lines, Kanpur</p>	<p>DCIT/ACIT, Circle-5, Kanpur</p>	<p>(a) District of Kanpur Nagar &amp; Kanpur Dehat (Ramabai Nagar) (b) District of Hamirpur, Banda, Chitrakoot &amp; Mahoba.</p>	<p>All cases having income above the limit prescribed for the ITOs of the Range 5, Kanpur.</p>	
			<p>ITO-5(1), Kanpur</p>	<p>District of Kanpur Nagar &amp; Kanpur Dehat (Ramabai Nagar)</p>	<p>Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the district of Kanpur Nagar &amp; Kanpur Dehat (Ramabai Nagar)</p>	<p>(a) Employees and pensioners of all Educational Institutions including University, Kanpur Nagar Mahapalika, KDA, KESCO and other authorities/boards/corporation constituted by the State Govt. for supply of electricity and water etc and salary received from firms by person having returned income/loss below Rs. 10 lacs.</p>

			ITO-5(2), Kanpur	-do-	-do-	Employees and pensioners of all state govt. offices, its establishment and undertaking unless specified otherwise having returned income/loss below Rs. 10 lacs.
			ITO-5(3), Kanpur	-do-	Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the district of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)	All cases of legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub sec. (1) of sec. 44AA of the Income Tax Act, 1961 having returned income/loss below Rs. 10 lacs. .
			ITO-5(4), Banda Aliganj, Banda 5192-226825	District of Hamirpur, Banda, Chitrakoot & Mahoba.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Hamirpur, Banda, Chitrakoot & Mahoba. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Hamirpur, Banda, Chitrakoot & Mahoba.	(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column 6 having income below Rs. 15 lacs and (c) of column 6 having returned income/loss below Rs. 25 lacs within territorial area of District of Hamirpur, Banda, Chitrakoot & Mahoba from alphabet 'A' to 'M'.



					(c) Persons being companies registered under the Companies Act, 2013 or under the 1956 Act and having its registered office or principal place of business in the District of Hamirpur, Banda, Chitrakoot & Mahoba. (d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 2)	(b) all cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column 6 having returned income/loss below Rs. 15 lacs within territorial area of District of Hamirpur, Banda, Chitrakoot & Mahoba from alphabet 'A' to 'M'.
			ITO-5(5), Banda Aliganj, Banda 5192-226835	-do-	-do-	(a) All cases of persons from alphabet 'N' to 'Z' referred to in item (a) of column 7 against ITO-5(4), Banda. (b) all cases of individuals being managing directors or director or manager or secretary in the companies from alphabet 'N' to 'Z' referred to in item (b) of column 7 against ITO-5(4), Banda.
		Addl./Jt. CIT Range-6, Kanpur Vaibhav Bhawan, 15/295-A, Civil Lines, Kanpur	DCIT/ACIT, Circle-6, Kanpur	District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)	All cases having income above the limit prescribed for the ITOs of the Range 6, Kanpur.	
			ITO-6(1), Kanpur	-do-	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)	(a)All cases of persons referred to in corresponding entries in items (a) of column 6 having income/loss below Rs. 15 lacs within territorial area of District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)from alphabet 'A' to 'C'.

					(b) Persons being individuals referred to in item (b) of Column 7(Sl. No.2)	(b)all cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column 6 having returned income/loss below Rs. 10 lacs within territorial area of District of Kanpur Nagar & Kanpur Dehat (Ramabai Nagar)from alphabet 'A' to 'C'.
			ITO-6(2), Kanpur	-do-	-do-	(a) All cases of persons from alphabet 'D' to 'I' referred to in item (a) of column 7 against ITO-6(1), Kanpur. (b) all cases of individuals being managing directors or director or manager or secretary in the companies from alphabet 'D' to 'I' referred to in item (b) of column 7 against ITO-6(1), Kanpur.
			ITO-6(3), Kanpur	-do-	-do-	(a) All cases of persons from alphabet 'J' to 'M' referred to in item (a) of column 7 against ITO-6(1), Kanpur. (b) all cases of individuals being managing directors or director or manager or secretary in the companies from alphabet 'J' to 'M' referred to in item (b) of column 7 against ITO-6(1), Kanpur.

			ITO-6(4), Kanpur	-do-	-do-	(a) All cases of persons from alphabet 'N' to 'R' referred to in item (a) of column 7 against ITO-6(1), Kanpur.  (b) all cases of individuals being managing directors or director or manager or secretary in the companies from alphabet 'N' to 'R' referred to in item (b) of column 7 against ITO-6(1), Kanpur.
			ITO-6(5), Kanpur	-do-	-do-	(a) All cases of persons from alphabet 'S' to 'Z' referred to in item (a) of column 7 against ITO-6(1), Kanpur.  (b) all cases of individuals being managing directors or director or manager or secretary in the companies from alphabet 'S' to 'Z' referred to in item (b) of column 7 against ITO-6(1), Kanpur.
			Tax Recovery Officer-2, Kanpur	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 2 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 2 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 2 in column 2, 3 & 4.

3	Pr. CIT/CIT-1, Agra Aayakar Bhawan, Sanjay Place, M.G. Road, Agra 0562 - 2851290	Addl./Jt. CIT Range-1, Agra	DCIT/ACIT, Circle-1, Agra	<p>(a) District of Agra</p> <p>(b) Municipal wards of Agra Nagar Nigam, Agra:</p> <p>3, 6, 7, 9, 10, 15, 16, 20, 21, 22, 24, 26, 29, 33, 35, 37, 40, 41, 45, 46, 47, 48, 50, 52, 53, 55, 60, 65, 68, 70, 78 and</p> <p>(c) District of Auraiya</p>	<p>(a) Persons referred to in item (a) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (a) of col. 5.</p> <p>(b) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p> <p>(c) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p> <p>(d) Persons other than companies deriving income from sources other than from business or profession and residing within the territorial areas mentioned in item (c) of col. 5.</p>	<p>(a) Persons whose principal source of income is from 'Salary' other than Central &amp; State Government, Bank &amp; LIC.</p> <p>(b) Persons other than those whose principal source of income is from:</p> <p>(i) Salary (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette u/s 44AA(1) of the I.T. Act, 1961 (iii) Business of transportation.</p> <p>(c) persons whose principal source of income is from business of contractorship. ( All cases of persons having returned income/loss exceeding the amount of Rs. 10 lakhs whose names begin from alphabets 'A' to 'Z'.)</p> <p>(d) All cases of persons referred to in corresponding entries in items (d), (e) &amp; (f) of col. 6 having income/loss exceeding the amount of Rs. 10 lakhs in the case of person other than a company and Rs. 15 lakhs in the case of a company from alphabets 'A' to 'Z' of Auraiya.</p>
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				<p>(e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in corresponding item (c) of col. 5.</p> <p>(f) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Aurayia.</p> <p>(d) Persons being individuals referred to in item (e) of Column 7 (Sl. No. 3)</p>	<p>(e) all cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (f) of Column 6 having income/loss exceeding the amount of Rs. 10 lakhs of Auraiya district.</p>
		ITO-1(1), Agra	<p>(a) District of Agra</p> <p>(b) Municipal wards of Agra Nagar Nigam, Agra: 3, 6, 7, 9, 10, 15, 16, 20, 21, 22, 24, 26, 29, 33, 35, 37, 40, 41, 45, 46, 47, 48, 50, 52, 53, 55, 60, 65, 68, 70, 78</p>	<p>(a) Persons referred to in item (a) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (a) of col. 5.</p> <p>(b) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income</p>	<p>(a) Persons whose principal source of income is from 'Salary' other than Central &amp; State Government, Bank &amp; LIC.</p> <p>(b) Persons other than those whose principal source of income is from: (i) Salary (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior</p>

				<p>from sources other than income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p> <p>(c) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p>	<p>decoration or any other profession as is notified by the Board in the official Gazette u/s 44AA(1) of the I.T. Act, 1961 (iii) Business of transportation.</p> <p>(c) persons whose principal source of income is from business of contractorship. (All cases of persons whose returned income/loss does not exceed the amount of Rs. 10 lakhs whose names begin from alphabets 'A' to 'G'.)</p>	
			ITO-1(2), Agra	-do-	-do-	Same as above whose names begin from alphabets 'H' to 'M'.
			ITO-1(3), Agra	-do-	-do-	Same as above whose names begin from alphabets 'N' to 'R'.
			ITO-1(4), Auraiya at Etawah	District of Auraiya	<p>(a) Persons other than companies deriving income from sources other than from business or profession and residing within the territorial areas mentioned in item (c) of col. 5.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in corresponding item (c) of col. 5.</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount of Rs. 10 lakhs in the case of person other than a company and Rs. 15 lakhs in the case of a company from alphabets 'A' to 'Z' of Auraiya district.</p> <p>(b) all cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (d) of Column 6 whose income/loss does not exceed the amount of Rs. 10 lakhs of Auraiya district.</p>

					<p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Aurayia.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7</p>	
			ITO-1(5), Agra	<p>(a) District of Agra</p> <p>(b) Municipal wards of Agra Nagar Nigam, Agra: 3, 6, 7, 9, 10, 15, 16, 20, 21, 22, 24, 26, 29, 33, 35, 37, 40, 41, 45, 46, 47, 48, 50, 52, 53, 55, 60, 65, 68, 70, 78</p>	<p>(a) Persons referred to in item (a) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (a) of col. 5.</p> <p>(b) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p> <p>(c) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from business or profession and residing within the territorial areas mentioned in item (b) of col. 5.</p>	<p>(a) Persons whose principal source of income is from 'Salary' other than Central &amp; State Govt., Bank &amp; LIC.</p> <p>(b) Persons other than those whose principal source of income is from: (i) Salary (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette u/s 44AA(1) of the I.T. Act, 1961 (iii) Business of transportation.</p> <p>(c) persons whose principal source of income is from business of contractorship.</p> <p>(All cases of persons whose returned income/loss does not exceed the amount of Rs. 10 lakhs whose names begin from alphabets 'S' to 'Z'.)</p>

		Addl./Jt. CIT Range-2, Agra	DCIT/ACIT, Circle-2, Agra	<p>(a) District of Agra</p> <p>(b) Municipal wards of Agra Nagar Nigam, Agra: 1, 2, 4, 8, 11, 13, 14, 18, 23, 27, 32, 34, 38, 39, 42, 43, 49, 57, 58, 64, 71, 72, 74</p>	<p>(a) Persons referred to in item (a) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in corresponding item (a) of col. 5.</p> <p>(b) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in corresponding item (b) of col. 5.</p> <p>(c) Persons referred to in item (b) &amp; (c) of Col. 7 being other than companies deriving income from business or profession and residing within the territorial areas mentioned in corresponding item (b) of col. 5.</p>	<p>(a) Persons whose principal source of income is from 'Salary' from Central &amp; State Government, Bank &amp; LIC.</p> <p>(b) Persons other than those whose principal source of income is from:</p> <p>(i) Salary (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette u/s 44AA(1) of the I.T. Act, 1961 (iii) Business of transportation.</p> <p>(c) Persons whose principal source of income is from business of contractorship.</p> <p>( All cases of persons having returned income/loss exceeding the amount of Rs. 10 lakhs whose names begin from alphabets 'A' to 'Z'.)</p>
			ITO-2(1), Agra	-do-	-do-	Same as above with persons whose returned income/loss does not exceed the amount of Rs. 10 lakhs and whose names begin from alphabets 'E' to 'M'.



			ITO-2(2), Agra	-do-	-do-	Same as above with persons whose returned income/loss does not exceed Rs. 10 lakhs and whose names begin from alphabets 'A' to 'D'.
			ITO-2(3), Agra	-do-	-do-	Same as above with persons whose returned income/loss does not exceed Rs. 10 lakhs and whose names begin from alphabets 'N' to 'Q'.
			ITO-2(4), Agra	-do-	-do-	Same as above with persons whose returned income/loss does not exceed Rs. 10 lakhs and whose names begin from alphabets 'R' to 'S'.
			ITO-2(5), Agra	-do-	-do-	Same as above with persons whose returned income/loss does not exceed Rs. 10 lakhs and whose names begin from alphabets 'T' to 'Z'.
		Addl./Jt. CIT Range-3, Mathura 0562- 2425231	DCIT/ACIT, Circle-3, Mathura	District of Mathura	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Mathura. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of Mathura District.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT-I, Agra within territorial area of District of Mathura from alphabet 'A' to 'Z'.

					(c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Mathura. (d) Persons being individuals referred to in item (b) of Column 7	(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Mathura from alphabet 'A' to 'Z'.
			ITO-3(1), Mathura	-do-	-do-	From alphabets 'A' to 'D' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-3(2), Mathura	-do-	-do-	From alphabets 'E' to 'L' & 'Y' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-3(3), Mathura	-do-	-do-	From alphabets 'O' to 'R' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-3(4), Mathura	-do-	-do-	From alphabets 'S' to 'U' & 'W' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)

			ITO-3(5), Mathura	-do-	-do-	Alphabets 'M', 'N', 'V', 'X' & 'Z' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			Tax Recovery Officer-1, Agra	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 3 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 3 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 3 in column 2, 3 & 4.
4	Pr. CIT/CIT-2, Agra Agra Aayakar Bhawan, Sanjay Place, M.G. Road, Agra 0562 - 2851343	Addl./Jt. CIT Range-4, Agra	DCIT/ACIT, Circle-4, Agra	(a) Municipal wards of Agra Nagar Nigam, Agra: 1, 2, 3, 4, 6, 11, 13, 14, 15,16, 18, 20, 21, 22, 23, 24, 26, 27, 29, 32, 33, 34, 35, 37, 38, 39, 40, 41, 42, 43, 45, 46, 47, 48, 49, 50, 52, 53, 55, 57, 58, 60, 64, 65, 68, 70, 71, 72, 74 78 (b) District of Agra (c) Municipal wards of Agra Nagar Nigam, Agra: 5, 12, 17, 19, 25, 28, 30, 31, 36, 44, 51, 54, 56, 59, 61, 62, 63, 66, 67, 73, 75, 76, 77, 79, 80 (d) District of Agra not covered under the jurisdiction of Pr. CIT/CIT-I, Agra	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in correspond- ing item (a) of col. 5. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in corresponding item (a) of col. 5. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Agra.	(a)All cases of persons referred to in corresponding entries in items (a) & (b) of column 5 having principal source of income from (i) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette u/s 44AA(1) of the I.T. Act, 1961 (ii) Business of transportation.  (b) All cases of persons referred to in corresponding entry in items (c) of column 5. (c) All cases of individuals being managing directors or director or manager or secretary in the companies referred to in corresponding entry in item (c) of Column 5.

					<p>(d) Persons being individuals referred to in item (c) of Column 7 (Sl. No. 3)</p> <p>(e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in corresponding item (c) &amp; (d) of col. 5.</p> <p>(f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in corresponding item (c) &amp; (d) of col. 5.</p>	<p>(d) All cases of persons referred to in corresponding entries in items (e) and (f) of column 5 other than those whose principal source of income is from salary.</p> <p>(All cases of persons having income/loss exceeding the amount of Rs. 10 lakhs in the case of person other than a company and Rs. 15 lakhs in the case of person being a company from alphabets 'A' to 'Z'.)</p>
			ITO-4(1), Agra	-do-	-do-	All cases of persons whose returned income/loss does not exceed the amount of Rs. 10 lakhs in the case of person other than a company and Rs. 15 lakhs in the case of person being a company whose first name begins with numerals or letters from alphabets 'A' to 'F'.)
			ITO-4(2), Agra	-do-	-do-	Same as above whose first name begins with numerals or letters from alphabets 'I' to 'M'.)

			ITO-4(3), Agra	-do-	-do-	Same as above whose first name begins with numerals or letters from alphabets 'N', 'O', 'Q' and 'R'.)
			ITO-4(4), Agra	-do-	-do-	Same as above whose first name begins with numerals or letters from alphabets 'S', 'T', 'U' and 'W'.)
			ITO-4(5), Agra	-do-	-do-	Same as above whose first name begins with numerals or letters from alphabets 'G', 'H', 'P', 'V', 'X', 'Y', 'Z'.)
		Addl./Jt. CIT Range-5, Firozabad 5612- 282099	DCIT/ACIT, Circle-5, Firozabad	(a) District of Firozabad (b) District of Etawah	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Firozabad & Etawah. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Firozabad & Etawah. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Firozabad & Etawah.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT-I, Agra within territorial area of District of Firozabad & Etawah from alphabet 'A' to 'Z'. (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Firozabad & Etawah from alphabet 'A' to 'Z'.

					(d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)	
		ITO-5(1), Firozabad	District of Firozabad		(a) Persons other than companies deriving income from sources other than income from business or profession & residing within the territorial area mentioned in the Firozabad District. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Firozabad. (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Firozabad. (d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)	From alphabets 'A' to 'G' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
		ITO-5(2), Firozabad	-do-		-do-	From alphabets 'H' to 'M' & 'V' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)

			ITO-5(3), Firozabad	-do-	-do-	From alphabets 'N' to 'R' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-5(4), Etawah 05688- 254984	District of Etawah	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Etawah.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Etawah.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Etawah.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)</p>	From alphabets 'A' to 'Z' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)

			ITO-5(5), Firozabad	District of Firozabad	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Firozabad.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Firozabad.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Firozabad.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)</p>	Alphabets 'S', 'T', 'U', 'W', 'X', 'Y' & 'Z' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
		Addl./Jt. CIT Range-6, Jhansi 0517- 2483366	DCIT/ACIT, Circle-6, Jhansi	<p>(a) District of Jhansi</p> <p>(b) District of Lalitpur</p>	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Jhansi & Lalitpur.	(a) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of col. 6 having income/loss exceeding the amount specified in this behalf by the CBDT &/or by the PCCIT/CCIT having administrative control over the CIT-2, Agra within territorial area of Jhansi & Lalitpur district from alphabet 'A' to 'Z'.



					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Jhansi &amp; Lalitpur.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Jhansi &amp; Lalitpur.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)</p>	(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Jhansi & Lalitpur from alphabet 'A' to 'Z'.
			ITO-6(1), Jhansi	District of Jhansi	Same as above except the district of Lalitpur	From alphabets 'A' to 'J' & 'L' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-6(2), Jhansi	-do-	-do-	From alphabets 'M' to 'R' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)

			ITO-6(3), Jhansi	-do-	-do-	From alphabets 'S' to 'Z' & 'K' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			ITO-6(4), Lalitpur 5176-278153	District of Lalitpur	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Lalitpur. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Lalitpur. (c) Persons being companies registered under the Companies Act, 2013 or Companies Act, 1956 and having its registered office or principal place of business in the District of Lalitpur. (d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)	Alphabets 'A' to 'Z' (All persons with returned income/loss below Rs. 10 lacs in non- company cases and returned income below Rs. 15 lacs in company cases.)

			ITO-6(5), Jhansi	Tehsil Muranipur of District Jhansi	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Lalitpur.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Lalitpur.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Lalitpur.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7 (Sl. No. 4)</p>	Alphabets 'M', 'N', 'V', 'X' & 'Z' (All persons with returned income/loss below Rs. 10 lacs in non-company cases and returned income below Rs. 15 lacs in company cases.)
			Tax Recovery Officer-2, Agra	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 4 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 4 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 4 in column 2, 3 & 4.

5	Pr. CIT/CIT-1, Ghaziabad Income Tax Office, CGO Complex,-1, Purani Hapur Chungi, Ghaziabad-201002	Addl./Jt. CIT Range-1, Ghaziabad	DCIT/ACIT, Circle-1, Ghaziabad	(a) District of Ghaziabad (excluding Tehsil Modinagar)  (b) Areas of Tehsil Modinagar of District of Ghaziabad.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Ghaziabad. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Ghaziabad. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Ghaziabad (d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)	(a) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Ghaziabad (Excluding tehsil Modinagar) from alphabet 'A' to 'M' and of district of Modinagar from alphabet 'A' to 'Z'.  (b) all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Ghaziabad (Excluding tehsil Modinagar) from alphabet 'A' to 'M' and of district of Modinagar from alphabet 'A' to 'Z'.
			ITO-1(1), Ghaziabad	District of Ghaziabad (excluding Tehsil Modinagar)	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Ghaziabad (excluding Tehsil Modinagar).	(a) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Ghaziabad

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Ghaziabad (excluding Tehsil Modinagar).</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Ghaziabad (excluding Tehsil Modinagar).</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 5)</p>	<p>(Excluding tehsil Modinagar) whose first name begins with numeral or letter 'A' of English alphabet.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Ghaziabad (Excluding tehsil Modinagar) whose first name begins with numeral or letter 'A' of English alphabet.</p>
			ITO-1(2), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letters 'B' to 'G' of English Alphabets.
			ITO-1(3), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letters 'H' to 'K' of English Alphabets.
			ITO-1(4), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letters 'L' and 'M' of English Alphabets.

		ITO-1(5), Ghaziabad	Areas of Tehsil Modinagar of District Ghaziabad.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas of Tehsil Modinagar of District Ghaziabad (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas of Tehsil Modinagar of District Ghaziabad. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the areas of Tehsil Modi- nagar of District Ghaziabad (d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial areas of Tehsil Modinagar of District Ghaziabad.  (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial areas of Tehsil Modinagar of District Ghaziabad.	
		Addl./Jt. CIT Range-2, Ghaziabad	DCIT/ACIT, Circle-2, Ghaziabad	District of Ghaziabad	(a) Persons other than companies deriving income from sources other than income from business or profession & residing within the territorial area mentioned in the District of Ghaziabad.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of col. 6 having income /loss exceeding the amount specified in this behalf by the CBDT &/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of Ghaziabad district from alphabet 'N' to 'Z'.

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Ghaziabad.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Ghaziabad</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Ghaziabad from alphabet 'N' to 'Z'.</p>
			ITO-2(1), Ghaziabad	-do-	-do-	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Ghaziabad with numerals or letters beginning with English alphabets from 'O' to 'Q' and 'U', 'W' to 'Z'.</p>

						(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District Ghaziabad from alphabets 'O' to 'Q' & 'U', 'W' to 'Z'
			ITO-2(2), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letter 'R' of English Alphabets.
			ITO-2(3), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letter from 'S' (other than letters 'Sa'to 'Sg') of English Alphabets.
			ITO-2(4), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letters from 'Sa' to 'Sg' of English Alphabets.
			ITO-2(5), Ghaziabad	-do-	-do-	As above with names beginning with numerals or letters 'N' and 'V' of English Alphabets.
		Addl./Jt. CIT Range-3, Bulandshah ar 5732- 259892	DCIT/ACIT, Circle-3, Bulandshaha r	(a) District of Bulandshahar (b) District of Hapur	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Bulandshahar and Hapur. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Bulandshahar and Hapur.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Bulandshahar and Hapur whose names begin with numerals or letters from alphabets 'A' to 'Z'.



					<p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Bulandshahar and Hapur</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Bulandshahar and Hapur whose names begin with numerals or letters from alphabets 'A' to 'Z'.</p>
		ITO-3(1), Bulandshahar	District of Bulandshahar	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Bulandshahar.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Bulandshahar.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under Companies Act, 1956 and having its registered office or principal place of business in the District of Bulandshahar.</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Bulandshahar whose first name begins with numeral or letters from 'A' to 'G' of English alphabets.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Bulandshahar whose first name begins with numeral or letters from 'A' to 'G' of English alphabets.</p>	

				(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)	
		ITO-3(2), Bulandshahr	-do-	-do-	As above with names beginning with numerals or letter from 'H' to 'M' and 'S' of English Alphabets.
		ITO-3(3), Bulandshahr	-do-	-do-	As above with names beginning with numerals or letter from 'N' to 'Z' (except letter 'S') of English Alphabets.
		ITO-3(4), Hapur 0122-2306267	District of Hapur	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Hapur.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Hapur.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Hapur</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Ghaziabad within territorial area of District of Hapur whose first name begins with numeral or letters from 'A' to 'N' of English alphabets.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Hapur whose first name begins with numeral or letters from 'A' to 'N' of English alphabets.</p>

					(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 5)	
			ITO-3(5), Hapur	-do-	-do-	As above with names beginning with numerals or letter from 'O' to 'Z' of English Alphabets.
		Special Range, Ghaziabad	-	All Cases to be assigned u/s 127 of the I.T. Act, 1961	All Cases to be assigned u/s 127 of the I.T. Act, 1961	All Cases to be assigned u/s 127 of the I.T. Act, 1961
			Tax Recovery Officer- Ghaziabad	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 5 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 5 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 5 in column 2, 3 & 4.
6	Pr. CIT/CIT-2, Meerut Aayakar Bhawan, Bhaisali Ground, Meerut 0121-2510437	Addl./Jt. CIT Range-1, Meerut	DCIT/ACIT, Circle-1, Meerut	District of Meerut and Baghpat	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Meerut and Baghpat.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Meerut and Baghpat.</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of col. 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Meerut within territorial area of District Meerut from alphabet 'A' to 'M' and of district of Baghpat from alphabet 'A' to 'Z'.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Meerut from alphabet 'A' to 'M' and of district of Baghpat from alphabet 'A' to 'Z'.</p>

					<p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Meerut and Baghpat</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 6)</p>	
		ITO-1(1), Meerut	District of Meerut	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Meerut.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Meerut.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under Companies Act, 1956 and having its registered office or principal place of business in the District of Meerut.</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Meerut within territorial area of District of Meerut starting with alphabet 'A'.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Meerut from alphabet 'A'.</p>	

				(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 6)	
		ITO-1(2), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'B' to 'G'.
		ITO-1(3), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'H' to 'K'.
		ITO-1(4), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'L' and 'M'.
		ITO-1(5), Baghpat	District of Baghpat	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Baghpat.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Baghpat.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Baghpat.</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Meerut within territorial area of District of Baghpat.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Baghpat.</p>

					(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 6)	
		Addl./Jt. CIT Range-2, Meerut	DCIT/ACIT, Circle-2, Meerut	District of Meerut	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Meerut.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Meerut.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Meerut.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 6)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Meerut within territorial area of District of Meerut from alphabet 'N' to 'Z'.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Meerut from alphabet 'N' to 'Z'..</p>

			ITO-2(1), Meerut	-do-	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Meerut within territorial area of District of Meerut from alphabet 'N' to 'Q'. (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Meerut from alphabet 'N' to 'Q'..
			ITO-2(2), Meerut	-do-	-do-	As above with names beginning with numeral or letter starting with 'R'.
			ITO-2(3), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'Sa' to 'Sh'.
			ITO-2(4), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'T' and 'Z'.
			ITO-2(5), Meerut	-do-	-do-	As above with names beginning with numerals or letters from 'Si' and 'Sz'.
			Tax Recovery Officer, Meerut	Areas as mentioned in this column against the Income Tax Authorities of Sl. No. 6 in column 2, 3 & 4.	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 6 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 6 in column 2, 3 & 4.

7	Pr. CIT/CIT-2, Muzaffarnagar A Ayakar Bhawan, Meerut Road, Muzaffarnagar 0131-2433169	Addl./Jt. CIT Range-1, Muzaffarnagar	DCIT/ACIT, Circle-1, Muzaffarnagar	District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) and District of Shamli	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in corresponding column no. 5 of Sl. No. 7.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in corresponding column no. 5 of Sl. No. 7.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in corresponding column no. 5 of Sl. No. 7.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 7)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of Muzaffarnagar(Excluding Tehsil Khatauli, Budhana and Jansath) from alphabet 'A' to 'M' and entire district of Shamli.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) from alphabet 'A' to 'M' and entire district of Shamli.</p>



			ITO-1(1), Muzaffar- nagar	District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath)	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) with alphabet 'A'. (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) with alphabet 'A'.
			ITO-1(2), Muzaffar- nagar	-do-	-do-	As above with numerals or letters starting from 'B' to 'J' of English alphabets.
			ITO-1(3), Muzaffar- nagar	-do-	-do-	As above with numerals or letters starting from 'K' to 'M' of English alphabets.
			ITO-1(4), Shamli 1398-250374	District of Shamli	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of col. 6 whose income /loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over CIT, Muzaffarnagar within territorial area of District of Shamli from numerals / letters from 'A' to 'O'.

						(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Shamli from numerals or letters from 'A' to 'O' of English alphabets.
			ITO-1(5), Shamli	-do-	-do-	As above with numerals or letters starting from 'P' to 'Z' of English alphabets
		Addl./Jt. CIT Range-2, Muzaffar- nagar	DCIT/ACIT, Circle-2, Muzaffar- nagar	(a) District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) and (b) all areas of tehsil Khatauli, Budhana and Jansath	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in correspond- ing col. no. 5 of Sl. No. 7. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in correspond- ing col. no. 5 of Sl. No. 7. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in corresponding col. no. 5 of Sl. No. 7.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) from alphabet 'N' to 'Z'.  (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) from alphabet 'N' to 'Z'.

					(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 7)	(c)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of Tehsil Khatauli, Budhana and Jansath of district Muzaffarnagar '. (d)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of Tehsil Khatauli, Budhana and Jansath of district Muzaffarnagar.
			ITO-2(1), Muzaffarnagar	District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath)	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose income/loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) starting from numerals or letters 'N' to 'P' of English alphabets.

						(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Muzaffarnagar (Excluding Tehsil Khatauli, Budhana and Jansath) from alphabet 'N' to 'P'.
			ITO-2(2), Muzaffar- nagar	-do-	-do-	As above with numerals or letters starting from 'Q' to 'R' of English alphabets
			ITO-2(3), Muzaffar- nagar	-do-	-do-	As above with numerals or letters starting from 'Sa' to 'St' of English alphabets
			ITO-2(4), Muzaffar- nagar	-do-	-do-	As above with numerals or letters starting from 'Su' to 'Sz' and from 'T' to 'Z' of English alphabets
			ITO-2(5), Khatauli 01396- 275967	Areas of Tehsil Khatauli, Budhana and Jansath of District of Muzaffarnagar	-do-	All cases of persons referred to in corresponding entries in column 6 in the territorial areas of Tehsil Khatauli, Budhana and Jansath of District of Muzaffarnagar
		Addl./Jt. CIT Range, Saharanpur 0132- 2723552	DCIT/ACIT, Circle, Saharanpur	District of Saharanpur	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in corresponding column no. 5 of Sl. No. 7.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose income/loss exceeds the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in corresponding column no. 5 of Sl. No. 7.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in corresponding column no. 5 of Sl. No. 7.</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 7)</p>	<p>Saharanpur..</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Saharanpur</p>
			ITO-3(1), Saharanpur	-do-	-do-	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose income/loss exceeds the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Muzaffarnagar within territorial area of District of Saharanpur from numerals or letters starting from alphabet 'A' to 'F'.</p>

						(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Saharanpur from numerals or letters starting from alphabet 'A' to 'F'
			ITO-3(2), Saharanpur	-do-	-do-	As above with numerals or letters starting from 'G' to 'M' of English alphabets
			ITO-3(3), Saharanpur	-do-	-do-	As above with numerals or letters starting from 'N' to 'R' of English alphabets
			ITO-3(4), Saharanpur	-do-	-do-	As above with numerals or letters starting from 'S' to 'Z' of English alphabets
			ITO-3(5), Deoband 01336-221300	Tehsil Deoband of district Saharanpur	-do-	All cases of persons referred to in corresponding entries in column 6 in the territorial areas of Tehsil Deoband District of Saharanpur
			Tax Recovery Officer, Muzaffar-nagar	District of Muzaffarnagar, Shamli and Saharanpur	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 7 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 7 in column 2, 3 & 4.

8	Pr. CIT/CIT, Noida Income Tax Office, G Block Complex, Sector-20, Noida. 0120- 24117575	Addl./Jt. CIT Range-1, Noida	DCIT/ACIT, Circle-1, Noida	District of Gautam Buddh Nagar	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Gautam Buddh Nagar. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Gautam Buddh Nagar. (c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Gautam Buddh Nagar. (d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 8)	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida within territorial area of District of Gautam Buddh Nagar from alphabet 'A' to 'J'. (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Gautam Buddh Nagar from alphabet 'A' to 'J'.
			ITO-1(1), Noida	-do-	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida and whose

						name begins with alphabet 'A' within territorial area of District of Gautam Buddh Nagar. (b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'A' within the territorial area of District of Gautam Buddh Nagar.
			ITO-1(2), Noida	-do-	-do-	Names beginning with alphabet 'B' and 'C'
			ITO-1(3), Noida	-do-	-do-	Names beginning with alphabet 'D', 'E' and 'F'
			ITO-1(4), Noida	-do-	-do-	Names beginning with alphabet 'G' and 'H'
			ITO-1(5), Noida	-do-	-do-	Names beginning with alphabet 'I' and 'J'
		Addl./Jt. CIT Range-2, Noida	DCIT/ACIT, Circle-2, Noida	District of Gautam Buddh Nagar	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Gautam Buddh Nagar.  (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Gautam Buddh Nagar.	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida within territorial area of District of Gautam Buddh Nagar from alphabet 'K' to 'P' & 'V'. (b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of Gautam Buddh Nagar from alphabet 'K' to 'P' & 'V'.



					(c) Persons being companies registered under the Companies Act, 2013 or 1956 and having its registered office or principal place of business in the District of Gautam Buddh Nagar. (d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 8)	
			ITO-2(1), Noida	-do-	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida and whose name begins with alphabet 'K' to 'L' within territorial area of District of Gautam Buddh Nagar  (b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'K' to 'L' within the territorial area of District of Gautam Buddh Nagar.
			ITO-2(2), Noida	-do-	-do-	As above with names beginning with alphabet 'M'
			ITO-2(3), Noida	-do-	-do-	As above with names beginning with alphabet 'N' and 'O'

			ITO-2(4), Noida	-do-	-do-	As above with names beginning with alphabet 'P'
			ITO-2(5), Noida	-do-	-do-	As above with names beginning with alphabet 'V'
		Addl./Jt. CIT Range-3, Noida	DCIT/ACIT, Circle-3, Noida	District of Gautam Buddh Nagar	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the District of Gautam Buddh Nagar.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in the District of Gautam Buddh Nagar.</p> <p>(c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Gautam Buddh Nagar.</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 8)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida within territorial area of District of Gautam Buddh Nagar from alphabet 'Q' to 'U' &amp; 'W' to 'Z'.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Gautam Buddh Nagar from alphabet 'Q' to 'U' &amp; 'W' to 'Z'.</p>

			ITO-3(1), Noida	-do-	-do-	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida and whose name begins with alphabet 'R' (with A alphabet) within territorial area of District of Gautam Buddh Nagar.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'R' (with A alphabet) within the territorial area of District of Gautam Buddh Nagar.</p>
			ITO-3(2), Noida	-do-	-do-	As above with names beginning with numerals or letters 'R' (with alphabets other than A)
			ITO-3(3), Noida	-do-	-do-	As above with names beginning with numerals or letters 'S' (with A alphabet)
			ITO-3(4), Noida	-do-	-do-	As above with names beginning with numerals or letters 'S' (with alphabets other than 'A')
			ITO-3(5), Noida	-do-	-do-	As above with names beginning with numerals or letters 'Q', 'T', 'U', 'W' to 'Z' of English alphabet.

			Tax Recovery Officer- Noida	District of Gautam Buddh Nagar	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 8 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 8 in column 2, 3 & 4.
9	Pr. CIT/CIT, Aligarh Income Tax Office, Civil Lines, Marris Road, Aligarh 0571-2401977	Addl./Jt. CIT Range-1, Aligarh	DCIT/ACIT, Circle-1, Aligarh	District of Aligarh	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Aligarh.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Aligarh.</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Aligarh.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 9)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh within territorial area of District of Aligarh</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Aligarh.</p>

			ITO-1(1), Aligarh	-do-	-do-	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Noida and whose name begins with alphabet 'Q' 'S' or 'T' within territorial area of District of Aligarh. (b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'Q' 'S' or 'T' within territorial area of District of Aligarh.
			ITO-1(2), Aligarh	-do-	-do-	As above with names beginning with numerals or letters 'M', 'N', 'O', or 'U' of English alphabet
			ITO-1(3), Aligarh	-do-	-do-	As above with names beginning with numerals or letters 'G' to 'K', or 'V' of English alphabet
			ITO-1(4), Aligarh	-do-	-do-	As above with names beginning with numerals or letters 'A' to 'F' and 'W' to 'Z'.
			ITO-1(5), Aligarh	-do-	-do-	As above with names beginning with numerals or letters 'R', 'P' or 'L'

		<p>Addl./Jt. CIT Range, Farrukhabad 05692- 241399</p>	<p>DCIT/ACIT, Circle, Farrukhabad</p>	<p>District of Farrukhabad, Mainpuri and Kannauj</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Farrukhabad, Mainpuri and Kannauj.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Farrukhabad, Mainpuri and Kannauj.</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Farrukhabad, Mainpuri and Kannauj.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 9)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh within territorial area of District of Farrukhabad, Mainpuri and Kannauj</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Farrukhabad, Mainpuri and Kannauj.</p>
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			ITO-2(1), Farrukhabad	District of Farrukhabad	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Farrukhabad.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Farrukhabad.</p> <p>(c) Person being registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Farrukhabad. Persons being individuals referred to in item (b) of Column 7(SI. No. 9)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh and whose name begins with alphabet 'A' to 'M' within territorial area of District of Farrukhabad.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'A' to 'M' within territorial area of District of Farrukhabad.</p>
			ITO-2(2), Farrukhabad	District of Farrukhabad	-do-	As above with names beginning with numerals or letters 'N' to 'Z' of English alphabet

		ITO-2(3), Kannauj 05694- 236424	District of Kannauj	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Kannauj.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Kannauj.</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Kannauj. Persons being individuals referred to in item (b) of Column 7(Sl. No. 9)</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh within territorial area of District of Kannauj.</p> <p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within territorial area of District of Kannauj.</p>
		ITO-2(4), Mainpuri 05672- 234208	-do-	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Mainpuri.</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh and whose name begins with alphabet 'A' to 'M' within territorial area of Mainpuri District</p>



					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Mainpuri.</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Mainpuri.</p> <p>(d) Persons being individuals referred to in item (b) of Column 7(Sl. No. 9)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'A' to 'M' within territorial area of District of Mainpuri.</p>
			ITO-2(5), Mainpuri	-do-	-do-	As above with names beginning with numerals or letters 'N' to 'Z'
		Addl./Jt. CIT Range, Etah 05688- 254984	DCIT/ACIT, Circle, Etah	District of Etah, Hathras and Kashiram Nagar (Kasganj)	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Etah, Hathras and Kashiram Nagar (Kasganj)</p> <p>(b) Persons other than</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 having income/loss exceeding the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh within territorial area of District of Etah, Hathras and Kashiram Nagar (Kasganj)</p>

				<p>companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Etah, Hathras and Kashiram Nagar (Kasganj)</p> <p>(c) Person being companies registered under the Companies Act, 2013 or Companies Act 1956 and having its registered officer or principal place of business in the area of district of Etah, Hathras and Kashiram Nagar (Kasganj)</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 9)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within the territorial area of District of Etah, Hathras and Kashiram Nagar (Kasganj)</p>	
			ITO-3(1), Etah	District of Etah and Tehsil Sikandra Rao of District Hathras	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of District of Etah and Tehsil Sikandra Rao of District Hathras</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh and whose name begins with alphabet 'A' to 'M' within territorial area of District of Etah and Tehsil Sikandra Rao of District Hathras</p>

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of District of Etah and Tehsil Sikandra Rao of District Hathras</p> <p>(c) Person being companies registered under the Companies Act, 2013 or 1956 and having its registered officer or principal place of business in the area of District of Etah and Tehsil Sikandra Rao of District Hathras Persons being individuals referred to in item (b) of Column 7(Sl. No. 9)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'A' to 'N' within territorial area of District of Etah and Tehsil Sikandra Rao of District Hathras</p>
			ITO-3(2), Etah	-do-	-do-	As above with names beginning with numerals or letters 'O' to 'Z'
			ITO-3(3), Kasganj (Kashi Ram Nagar) 05744- 247345	District of Kashiram Nagar (Kasganj)	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of Kashiram Nagar (Kasganj)	(a)All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh within territorial area of District of Kashiram Nagar (Kasganj)

				<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of district of Kashiram Nagar (Kasganj)</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of Kashiram Nagar (Kasganj)</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 9)</p>	<p>(b)all cases of individuals being managing directors or director or manager or secretary in the companies within territorial area of district Kashiram Nagar (Kasganj)</p>
		ITO-3(4), Hathras 05722- 226493	District of Hathras except Tehsil Sikandra Rao of district of Hathras	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of district of District of Hathras except Tehsil Sikandra Rao of district of Hathras</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a), (b) &amp; (c) of column 6 whose declared income or loss does not exceed the amount specified in this behalf by the CBDT and/or by the PCCIT/CCIT having administrative control over the CIT, Aligarh and whose name begins with alphabet 'A' to 'M' within territorial area of District of Hathras except Tehsil Sikandra Rao of Hathras district.</p>

					<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area of District of Hathras except Tehsil Sikandra Rao of district of Hathras</p> <p>(c) Person being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered officer or principal place of business in the area of district of District of Hathras except Tehsil Sikandra Rao of district of Hathras</p> <p>(d) Persons being individuals referred to in item (b) of Col. 7(Sl. No. 9)</p>	(b)all cases of individuals being managing directors or director or manager or secretary in the companies whose name begins with alphabet 'A' to 'M' within territorial area of District of Hathras except Tehsil Sikandra Rao of district of Hathras
		ITO-3(5), Hathras	-do-	-do-	-do-	As above with names beginning with numerals or letters 'N' to 'Z'
		Tax Recovery Officer- Aligarh	District of Aligarh, Farrukhabad, Mainpuri, Kannauj, Etah, Hathras and Kashiram Nagar (Kasganj)	Persons or classes of persons as mentioned in this column against the Income Tax Authorities of Sl. No. 9 in column 2, 3 & 4.	Cases or classes of cases as mentioned in this column against the Income Tax Authorities of Sl. No. 9 in column 2, 3 & 4.	

10	Pr. CIT/CIT, Dehradun Aayakar Bhawan, 13- A, Subhash Road, Dehradun 0135- 2659846	Addl./Jt. CIT Range-1, Dehradun	DCIT/ACIT, Circle-1, Dehradun	All persons with returned income of Rs. 15 lacs and above starting with alphabets from A to M. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
			ITO-1(1), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'A'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
			ITO-1(2), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'B' to 'D'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
			ITO-1(3), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'E' to 'I'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
			ITO-1(4), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'J' to 'L'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
			ITO-1(5), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'M'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)
	Addl./Jt. CIT Range-2, Dehradun	DCIT/ACIT, Circle-2, Dehradun	All persons with returned income of Rs. 15 lacs and above starting with alphabets from N to Z. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
		ITO-2(1), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'N' to 'P'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
		ITO-2(2), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'Q' to 'R'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
		ITO-2(3), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'SA' to 'SH'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
		ITO-2(4), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'SI' to 'SZ'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
		ITO-2(5), Dehradun	All persons with returned income below Rs. 15 lacs starting with alphabet 'T' to 'Z'. ( In the state of Uttarakhand- District of Dehradun excluding Rishikesh Tehsil.)	
	Addl./Jt. CIT Range, Haridwar 01334- 220240	DCIT/ACIT, Circle, Haridwar	All persons with returned income of Rs. 15 lacs and above starting with alphabets from A to Z. ( In the state of Uttarakhand- District of Haridwar.)	
		ITO-1, Haridwar	All persons with returned income below Rs. 15 lacs starting with alphabets from A to J. ( In the state of Uttarakhand- District of Haridwar except Tehsil- Roorkee and Tehsil- Laksar.)	
		ITO-2, Haridwar	All persons with returned income below Rs. 15 lacs starting with alphabets from K to Q. ( In the state of Uttarakhand- District of Haridwar except Tehsil- Roorkee and Tehsil- Laksar.)	
		ITO-3, Haridwar	All persons with returned income below Rs. 15 lacs starting with alphabets from R to Z. ( In the state of Uttarakhand- District of Haridwar except Tehsil- Roorkee and Tehsil- Laksar.)	

			ITO-1, Roorkee 01332-271977	All persons with returned income below Rs. 15 lacs starting with alphabets from A to M. ( In the state of Uttarakhand- District of Haridwar except Tehsil- Roorkee and Tehsil- Laksar.)
			ITO-2, Roorkee	All persons with returned income below Rs. 15 lacs starting with alphabets from N to Z. ( In the state of Uttarakhand- District of Haridwar except Tehsil- Roorkee and Tehsil- Laksar.)
		Addl./Jt. CIT Range, Rishikesh 0135- 2454277	DCIT/ACIT, Circle, Rishikesh	All persons with returned income of Rs. 15 lacs and above starting with alphabets from A to Z. ( In the state of Uttarakhand- Rishikesh Tehsil of Dehradun District. District of Uttarkashi, Tehri Garhwal, Pauri Garhwal, Chamoli & Rudra Prayag.)
			ITO-1, Rishikesh	All persons with returned income below Rs. 15 lacs starting with alphabets from A to M. ( In the state of Uttarakhand-Rishikesh Tehsil of Dehradun District.)
			ITO-2, Rishikesh	All persons with returned income below Rs. 15 lacs starting with alphabets from N to Z. ( In the state of Uttarakhand-Rishikesh Tehsil of Dehradun District.)
			ITO, Kotdwar 01392- 229693	All persons with returned income below Rs. 15 lacs starting with alphabets from A to Z. ( In the state of Uttarakhand- District of Pauri Garhwal( except Yamkeshwar and Srinagar Tehsils.)
			ITO, Srinagar	All persons with returned income below Rs. 15 lacs starting with alphabets from A to Z. ( In the state of Uttarakhand- District of Chamoli and Rudraprayag, Tehsil Srinagar of District of Pauri Garhwal. Kirtinagar Block of Tehri Garhwal.)
			ITO, Tehri (Temporary HQ at Rishikesh)	All persons with returned income below Rs. 15 lacs starting with alphabets from A to Z. ( In the state of Uttarakhand- District of Uttarkashi and Tehri Garhwal (except Narendra Nagar Tehsil and Kirtinagar Block.)
			Tax Recovery Officer-1, Dehradun	In the state of Uttarakhand- District of Dehradun, Haridwar, Uttarkashi, Tehri Garhwal, Pauri Garhwal and Rudra Prayag.
			Tax Recovery Officer-2 , Dehradun	Has jurisdiction over cases of CIT, Haldwani Charge

11	CIT(TDS), Kanpur 7/119, Radiance Town, Swaroop Nagar, Kanpur 0512- 2551586	Addl./Jt. CIT (TDS), Kanpur	DCIT/ACIT (TDS), Kanpur	In the state of Uttar Pradesh – Districts of Kanpur Nagar, Kanpur Dehat (Ramabai Nagar), Jalaun, Hamirpur, Banda, Chitrakoot, Mahoba	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVII B or XVIIBB located in the territorial area mentioned in col. (5)	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible exceeds Rs. 25 lacs, other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (Int'l Taxation), Delhi-3
			ITO(TDS)-1, Kanpur	-do-	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible upto Rs. 25 lacs, and having their names beginning with alphabets 'A' to 'M', other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (Int'l Taxation), Delhi-3



			ITO(TDS)-2, Kanpur	-do-	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible upto Rs. 25 lacs, and having their names beginning with alphabets 'N' to 'Z', other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (International Taxation), Delhi-3
			ITO(TDS)-1, Agra	In the state of Uttar Pradesh – Districts of Mathura, Auraiya, Agra, Firozabad and Etawah	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) and having their names beginning with alphabets 'A' to 'M', other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (International Taxation), Delhi-3

			ITO(TDS)-2, Agra	In the state of Uttar Pradesh – Districts of Mathura, Auraiya, Agra, Firozabad and Etawah	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) and having their names beginning with alphabets 'N' to 'Z', other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to Commissioner of Income Tax (International Taxation), Delhi-3
			ITO(TDS), Jhansi	In the state of Uttar Pradesh – Districts of Jhansi and Lalitpur	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to Commissioner of Income Tax (International Taxation), Delhi-3

		Addl./Jt. CIT (TDS), Ghaziabad CGO-1 Complex, Hapur Chungi, Ghaziabad 0120-2772266	DCIT/ACIT (TDS), Noida	District of Gautam Buddh Nagar, Ghaziabad and Hapur	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible exceeds Rs. 40 lacs, other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (Int'l Taxation), Delhi-3
			ITO(TDS), Noida	District of Gautam Buddh Nagar	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible upto Rs. 40 lacs, other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (Int'l Taxation), Delhi-3

			ITO(TDS), Ghaziabad	District of Ghaziabad and Hapur	-do-	-do-
			ITO(TDS), Aligarh	District of Aligarh, Farrukhabad, Kannauj, Etah, Hathras, Mainpur, and Kanshiram Nagar (Kasganj)	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (International Taxation), Delhi-3
			ITO(TDS), Meerut	District of Meerut, Baghpat and Bulandshahar	-do-	-do-
			ITO(TDS), Muzaffarnagar	District of Muzaffarnagar, Shamli and Saharanpur	-do-	-do-
		Addl./Jt. CIT (TDS), Dehradun Aayakar Bhawan, 13-A, Subhash Road, Dehradun	DCIT/ACIT (TDS), Dehradun	Territorial area of CIT, Dehradun and CIT Haldwani	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVII B or XVIIIBB located in the territorial area mentioned in column (5)	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the I.T. Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in col. (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible exceeds Rs. 10 lacs, other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said

					Act, in so far assigned to CIT (International Taxation), Delhi-3
		ITO(TDS), Dehradun	Territorial area of CIT, Dehradun (excluding Tehsil Rishkesh) and CIT Haldwani	-do-	All powers and functions relating to deduction of tax or collection of tax under Chapter XVII of the Income Tax Act, 1961 including related powers and functions under Chapter XIII, XXI, XXII and XXIII of the said Act, in respect of persons mentioned in column (6) in cases where the TDS/TCS deducted/collected and/or deductible/collectible upto Rs. 10 lacs, other than sec. 194E, 194LB, sub sec. (2) of sec. 194LBA, sec. 194LC, 194LD, 195, 196A, 196B, 196C, 196D and 197 of the said Act, in so far assigned to CIT (International Taxation), Delhi-3
		ITO(TDS), Haridwar	Territorial area of Haridwar, Tehri Garhwal, Uttarkashi, Chamoli, Rudraprayag and RishikeshCIT, Dehradun and CIT Haldwani	-do-	-do-
		ITO(TDS), Haldwani	Territorial jurisdiction of ACIT & all ITOs at Range Nainital and Range Haldwani under CIT, Haldwani.	-do-	-do-
		ITO(TDS), Kashipur	Territorial jurisdiction of ACIT & all ITOs at Range Kashipur falling under CIT, Haldwani.	-do-	-do-